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में बडे गिगने पर व्याग्त बेकारो की समस्या का उल्लेंक किया था ग्रीर नवयुको से ग्रनुरोध किया था कि ते नये उद्योग यंचे ग्रारम्भ करने के लिए सक्षम योजनाग्रो के साथ ग्रागे ग्राए। उन्होने उन विभिन्न कार्यकर्मो की भी चर्चा की थी जो सरकार ने नियोजन के लिए ग्रतिरिक्त ग्रावसरों के लिए ग्रुरु किये है। उन्होने यह भी कहा था कि युवकगरण जो भी लामकर उत्पादक योजनाण बना कर लाएगे उनके लिए ग्रावश्यक ऋरग म्विधाएं दी जाएगी।

बिहार मे पारसनाथ का एक केन्द्रीय पर्यटन केन्द्र के रूप मे थिकास करने की योजना

685 भी झ कर दयाल सिंह क्या पर्यटन झोर नागर विमानन मंत्री यह बताने को कपा करेगे कि:

(क) क्या सम्पूर्ण भारत में पारसनाथ जैन के सबसे बडे तोर्थ का केन्द्रीय पर्यटन केन्द्र के रूप में विकास करने की कोई योजना है,

(ख) यदि हा, तो उसका ब्योरा क्या ते , मौर

(ग) वया पारसनाथ पर्वत पर पर्यटन विभाग द्वारा कोई पर्यटन विश्राम ग्रह चलाया आरता है ?

पर्यद्रन फोर नागर विमानन मर्त्रा डा॰ कर्एा सिंह) : (क) जी, नही।

(ख) प्रश्न नही उठता।

(ग) जी नहीं।

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Setting up a "Top Class" Tourism Training Institute

687. SHRI B K DASCHOWDHURY · SHRI M M JOSEPH

Will the MINISTER OF TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) be pleased to state

(a) whether Government are considering to set up a 'top class' tourism training institute,

(b) whether it is also a fact that there is shortage of trained personnel in tourism in the country, and

(c) if so, the steps Government propose to take remedy this shortage and by what time this Institute will start functioning?

THE MINISTER OF TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) (DR KARAN SINGH) (a) and (b) Yes, Sir.

(c) the matter is under eareful consideration.

Assistance from UNISEF

685 SHRI ΓS LAKSHMANAN: Will the Minister of EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRI) be pleased to state

(a) whether the UNICEF Executive board have recently approved of fresh assistance to India for programmes in the spheres of education, and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELIARE: (SHIKSHA AUR SAMAJ KALYAN MANTRALAYA MEN UP-MANTRI) (SIIRI D. P. YADAVA): (a) and (b). Yes, Sir. The Executive Board has approved a commitment of \$7,022,000 for the reriod of 1971-73. The amount is meant for the UNISEF assisted Science Education Programme in India. The expenditure is intended for phase 11 of the programme involving extension of the new Science Education teaching programme to primary and secondary level in India and supply of necessary equipment.

Violation of Provisions of Monopolies & Restrictive Trade Practices Act

689. SHRI SAMINATHAN : Will the MINISTER OF COMPANY AIT AIRS (KAMPANI KARYA MANI'RI) be pleased to state :

(a) whether prosecution proceedings have been launched against any undertaking which has not compiled with the provisions of Section 26 of the Monopolies and Restrictive Trade Practices Act; and

(b) if so, the names of such companies ?

THE MINISTER OF COMPANY AFFAIRS (KAMPANI KARYA MAN-TRI) (SHRI RAGHUNATHA REDDY) : (a) and (b). No, Sir. Show cause notices were issued to some undertakings. Names of the undertakings to which show cause notices were issued are given in the statement laid on the Table of the House. [Placed in Library See No LT-242/71]

Purchase of Hover-Craft to check Smuggling

690. SHRI SAMINATHAN : Will the MINISTER OF FINANCE (VITTA MANTRI) be pleased to state : (a) the difficulties faced by Government in purchasing Hover-Crafts for anti-Craft-smuggling work ; and

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(b) the steps taken to overcome those difficulties with a view to strengthening the departments doing good service in curbing the smuggling activities ?

THE MINISTLR OF STATE IN THE MINISTRY OF FINANCE (VITTA MANTRALAYA MEN RAJYA MANTRI) (SHKI K. R. GANESH): (a) and (b). The question whether Hover-Craft or any other type of craft would be suitable for anti-smuggling purpose, has been referred to a Study Group set up under the Chairmanship of Choudhuri, Dr. B.D. Nag Scientific Adviser. Further action would be taken on receipt of the report of the Study Group.

Complaints against Companies in Tamil Nadu

692. SHRI SAMINATHAN: Will the MINISTER OF COMPANY AFFAIRS (KAMPANI KARYA MANTRI) be pleased to state the details of 107 complaints icceived in Tamil Nadu during the year 1969-70 under different heads mentioned in Table VI on page 23 of the 14th Annual Report of the Working and Administration of the Companies Act ?

THE MINISTER OF COMPANY AFFAIRS (KAMPANI KARYA MANTRI) (SHRI RAGHUNATHA REDDY) : The details of 107 complaints received in the office of Registrar of Companies, Tamil Nadu during the year 1969-70 against the companies registered in that state are given in the statement annexed.